## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 877/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES:

TNM Metal Pvt Ltd

V/s.

Neosym Industry Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

10 Ramor Shekhawal- Respondent Margel

BIMAL RATOSELHAL Patition ISP

## **ORDER**

## TCP No.877/I&BP/NCLT/MB/MAH/2017

Since the parties have agreed for settlement, at their request, list this matter on 8.11.2017 for reporting settlement.

Sd/-

V. NALLASENAPATHY

Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)